

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.4527/2017

New Delhi, this the 20th day of December 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Poonam Yadav (Appointment) Group 'C'
Aged about 32 years
D/o Sh. Ram Kishan
R/o H. No.86, Village Bhalaswa
Delhi-110033.Applicant

(By Advocate: Shri M.K. Bhardwaj)

Versus

1. Govt. of NCT of Delhi
Through its Chief Secretary
Govt. of NCT of Delhi
New Secretariat, IP Estate
New Delhi.
2. Delhi Subordinate Service Selection Board
Through its Chairman
FC-18, Institutional Area, Karkardooma
Delhi.
3. North Delhi Municipal Corporation
Through its Commissioner
Civic Center, SPM Marg, New Delhi.
4. South Delhi Municipal Corporation
Through it Commissioner
Civic Center, SPM Marg, New Delhi.
5. East Delhi Municipal Corporation
Through its Commissioner

Udyog Sadan, Patparganj
Industrial Area, Delhi.

... Respondents.

(By Advocate: Shri Amit Sinha for Shri R.N. Singh)

O R D E R (ORAL)

Justice Permod Kohli:

We are informed that the examination for the post of Teacher (Primary) held on 29.10.2017 has been cancelled by the Government.

2. In this view of the matter, this OA is dismissed with liberty to the applicant to seek its revival in the event the cancellation is set aside by any competent court or otherwise.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

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